

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6416  
ANSWERED ON:05.05.2015  
UPGRADATION OF POLICE STATIONS  
Mahto Dr. Banshilal

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether approval was granted for construction of fortified buildings for 75 police stations in the year 2011-12 by the Government in the naxal affected areas of Chhattisgarh;
- (b) if so, the details thereof;
- (c) whether the proposal for construction of 25 new police stations/ buildings in the second phase under the Modernisation of State Police Forces scheme is pending with the Government; and
- (d) if so, the time by which the remaining funds are likely to be released by the Government?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): This Ministry has been implementing a Scheme viz. 'Construction/ Strengthening of Fortified Police Stations' under which 400 fortified police stations are proposed to be constructed in 10 LWE affected states at the rate of Rs. 2.00 crore per police station on 80:20 (Centre Share: State Share) basis. The Scheme is under implementation from the year 2010-11. Under this Scheme, 75 fortified police stations have been sanctioned to Chhattisgarh.

(c) & (d): This Ministry has taken an 'in-principle' decision to extend the existing Scheme of 'Construction/ Strengthening of Fortified Police Stations' to the second phase under which it is contemplated to construct 250 more fortified police stations in the LWE affected states. The state- wise allocation of police stations and release of funds will be done only after the second phase of the Scheme is approved by the competent authority.